



**CHRIST**  
(DEEMED TO BE UNIVERSITY)  
BANGALORE · INDIA



**AITHEMIS**  
REIMAGINE SIMPLICITY OVER COMPLEXITY

**LTC X MSC**

SCHOOL OF LAW,  
CHRIST (DEEMED TO BE UNIVERSITY)  
presents

# 1ST LEGAL FITCH



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# INVITE

## 1st Legal Pitch organised by Law and Tech Committee & Management Studies Committee School of Law, CHRIST (Deemed to be University) , Bangalore

It brings us great pleasure to announce that the 1st Edition of the Legal Pitch: National Legal Start-Up & Business Plan Competition will be held at School of Law, Christ (Deemed to be University), Bengaluru on December 16th, 2024. This exciting event is aimed at fostering innovation in the legal field, promoting start-ups that empower justice using Artificial Intelligence and Blockchain Technology.

We would be honored to have you participate and join us in pioneering ideas that can transform legal practice. The Legal Pitch provides an excellent platform for young legal minds to pitch innovative business ideas and start-ups that address real-world legal challenges. Through this initiative, participants will gain the opportunity to interact with experts, develop business acumen, and receive critical feedback on their proposals.

The event aims to bridge the gap between theoretical legal education and practical business implementation, enabling students to take their ideas from concept to reality. We look forward to your presence in making the 1st Legal Pitch a resounding success.





## ABOUT CHRIST (DEEMED TO BE UNIVERSITY), BANGALORE

CHRIST (Deemed to be University) was established in 1969, born out of the educational vision of St. Kuriakose Elias Chavara, a 19th-century social reformer and founder of the Carmelites of Mary Immaculate (CMI). The institution has achieved greater heights since the 1990s through innovative curriculum, academic discipline, and holistic education, supported by a dedicated faculty. Recognized as a Deemed to be University in 2008, CHRIST is accredited with an 'A+' Grade by NAAC and was ranked 67th in the NIRF India Ranking 2023. It offers diverse programs across humanities, sciences, commerce, engineering, law, and more to around 30,000 students across its campuses in Bangalore, Pune, and Delhi NCR.



## ABOUT SCHOOL OF LAW, CHRIST (DEEMED TO BE UNIVERSITY), BANGALORE

Located in the sprawling campus of Christ University, Bangalore, the School of Law (SLCU) is an institute imparting world-class legal education. The programmes offered at the School of Law incorporate a number of special opportunities such as internships, clinical programmes, supervisory research and writing. To promote interaction between students and legal professionals, seminars, guest lectures and workshops are conducted on various subjects of law at regular intervals.





## ABOUT LAW AND TECHNOLOGY COMMITTEE

The Law and Technology Committee (LTC) is a student body that has opened a platform for carrying out discussions and research relating to the ever-evolving and contemporary questions concerning the impact of technologies on law and society. It is responsible for promoting, facilitating, and furthering multidisciplinary debates and discussions on various technologies, such as information and communication technology, biotechnology, nanotechnology, cryptocurrency, tokenisation, and other upcoming technology, media and telecom fields. The committee shall act as an incubator of knowledge & innovative ideas for subject matters of Technology, Media and Telecommunication Law. The committee engages in active discussions on matters of technology and law as a field of specialization and its possibilities for higher studies and employment. It also serves as a channel for updates on the latest events and news in this upcoming field of law.



## ABOUT MANAGEMENT STUDIES COMMITTEE

The Management Studies Committee at the School of Law, CHRIST (Deemed to be University) is dedicated to shaping and training the next generation of legal and professional leaders. By providing a platform for law students to gain experience and exposure in the field of Management Studies, the Committee is committed to helping them develop the essential skills needed to thrive in their careers.

The Committee is passionate about fostering a culture of entrepreneurship, innovation, and leadership among students.

Through various management-centric activities, it seeks to enable students to establish effective networks, refine soft skills, develop managerial skills, and take the initiative to think beyond the boundaries of the regular curriculum. The Committee strives to provide holistic academic and practical training to students, helping them to acquire the skill sets necessary to succeed as law graduates. To achieve this aim, it conducts a wide range of training programs and workshops that are open to all students within the deanery, as well as to other departments. With a strong focus on promoting and nurturing a culture of excellence, the Management Studies Committee is poised to make a significant impact on the legal and professional world.





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## ABOUT LAW JURIST KNOWLEDGE PARTNER

Law Jurist is a registered company, part of the Skill India initiative, and proudly holds an ISO certification, which speaks to our commitment to maintaining high standards of quality and professionalism. Our mission is to bridge the gap between legal education and professional practice by offering a wide range of resources and learning opportunities.

We are dedicated to helping law students gain valuable experience in various legal fields. Through our platform, students can enhance their research skills and deepen their legal knowledge. We offer numerous opportunities, including internships, research projects, and student editor roles, to help students apply what they've learned in real-world settings.

Additionally, we're building a comprehensive database of case laws and developing law notes, blogs, articles, and legal updates to support students in their studies and also provide services to legal professionals. Whether you're preparing for your legal career or looking to build a strong professional identity, Law Jurist is here to support your journey.



## EVENT DETAILS

The "1st Legal Pitch: National Legal Start-Up & Business Plan Competition" is a pioneering national event aimed at fostering innovation and entrepreneurship within the legal community. Organized by the Management Studies Committee and the Law and Technology Committee of CHRIST (Deemed to be University), Bengaluru, this competition provides a unique platform for law students, professionals, and researchers to present their innovative legal start-up ideas. The theme, "Empowering Justice Through Artificial Intelligence and Blockchain Technology," focuses on leveraging cutting-edge technology to address contemporary legal challenges. This event will not only motivate participants to explore entrepreneurial opportunities in the legal field but also provide them with expert guidance, valuable networking opportunities, and a chance to refine their business acumen in a competitive environment. Through three rounds screening, preliminary, and final participants will present comprehensive business plans, culminating in a final physical round at the university's main auditorium.





## THEME

Artificial Intelligence (AI) and Blockchain technology offer powerful tools to revolutionize the legal system. AI can streamline legal research, drafting, and analysis, saving time and effort for legal professionals. Blockchain, on the other hand, provides a secure and transparent ledger for recording legal documents and evidence, preventing tampering and increasing trust. Together, AI and blockchain can enhance access to justice. AI-powered chatbots can provide basic legal information to individuals who may not have access to traditional legal representation. Blockchain can create decentralized legal marketplaces, connecting individuals with legal professionals more efficiently.

While these technologies offer significant benefits, ethical considerations must be addressed. Issues such as bias in AI algorithms, data privacy concerns, and the risk of job displacement need careful attention. By developing ethical guidelines and implementing safeguards, we can harness the power of AI and blockchain to create a more efficient, equitable, and accessible legal system.



## KEY DATES

<b>15th September 2024</b>	<b>Call for application</b>
<b>15th November 2024</b>	<b>Submission of applications (Screening round)</b>
<b>20th November 2024</b>	<b>Communication of acceptance of applications</b>
<b>7th December 2024</b>	<b>Preliminary Round- 2nd round (Virtual)</b>
<b>16th December 2024</b>	<b>Final Round -3rd round (Physical)</b>





## GUIDELINES

Any UG/PG/Research Scholar students of Universities and Colleges in India can participate in the competition.

There will be 3 rounds in the competition:

Screening round, Preliminary round and Final round.

### 1. **Screening Round (Round 1)**

- Teams will be evaluated and shortlisted based on the proposal submitted by them.

The Document shall include:

- Introduction
- Problem
- Solution

The teams are required to send their initial proposal for the screening round in not more than 350 words. The submissions should be done in PDF format.



# GUIDELINES

## 2. Preliminary Round (Round 2)

- The preliminary round will be conducted on the online platform.
- The extended proposal submitted for this round should include:
  - USP (Unique Selling Proposition)
  - Overview of the Idea
  - Competition in the market, and it's analysis NOTE: The document should not exceed 06 pages

The teams would be given a time of 8 minutes to present their Idea in Brief followed by a Q&A Session of 3-5 minutes.

Top 5 teams will be shortlisted and qualify for the final round.

## 3. Final Round (Round 3)

The final round will be conducted at the Main Auditorium of Christ (Deemed to be University), Bengaluru.

-The teams will be given 15 mins to present to their ideas, followed by a 6-8 mins Q&A session.

The final business plan should consist of:

- Introduction page which should include names of all the members, affiliation, Mobile no. Email Id
- Table of Contents
- Executive Summary
- Details as per the Annexure





# GUIDELINES

**The document as per the annexure should include**

## **Business Idea/ Proposal ANNEXURE**

**Introduction & Team** – Brief introduction and team members' information

**Business** – Business idea in detail. Mention the objective behind the idea or the Initiative undertaken, details of the plans put forth for the fulfillment of the objective, and in detail mention of the objectives of the initiative.

**Problem** – Mention the background behind the idea. Identify and highlight the problem the business has been trying to address.

**Solution** – What is the solutions or business model? Mention the solution proposed and highlight the extent till which a solution can be achieved.

**Market** – How big is the market? Expectant population that can benefit from the initiative. ·  
Market Analysis (SWOT Analysis, PESTEL Analysis) SWOT analysis-Strengths, Weakness, Opportunity, Threats

**PESTEL analysis** – Political, Economic, Social, Technological, Environmental and Legal

**Competition** – How do you plan to compete against existing solutions?

**Execution Plan** – How execution is being done? (In Stages)

**Legal compliances & IP protection**– What laws are complied with for setting up and registering the startup? What IP protection is given for the logo/name/services provided?

**Financials** – What is present and projected financial performance?

-Sources of Funds

-Revenue Model

-Allocation of funds

**Milestones** – What are the proposed milestones the business must achieve in the legal field?



## GUIDELINES

**NOTE:** The document shall not exceed 15 pages. (Additional 05 pages can be attached as supporting documents)

- Business Idea/ Proposal for the final round should be sent in PDF file along with a business presentation in PPT/PDF format.





## REGISTRATION DETAILS

### REGISTRATION LINK:

<https://forms.gle/SBoHWcr4f8MAkGd58>

### Other Colleges/Universities

Sole Participant: ₹650

Team (2-3 members): ₹1,200

### For Christites

Sole Participant: ₹500

Team (2-3 members): ₹1,000

**Last Date for Registration: 15th November 2024**



## PRIZES

**1st Place – ₹10,000 + Trophy**

**2nd Place – ₹7,000 + Trophy**

**3rd Place – ₹5,000 + Trophy**

**Special Recognition – ₹3,000+ Trophy**

**ALL PARTICIPANTS WILL BE GETTING  
CERTIFICATES**





## CONTACT INFORMATION

### STUDENT CONVENERS

Tanvi Jain	91 98159 57400
Deeptayan Ghosh	91 89020 21102
Sania Joseph	91 96632 63339

### EVENT HEAD

Nrupalaa Kumar	91 89047 42701
Shriyasha Khandige	91 91136 09223

### FACULTY COORDINATORS

Dr. V Muthu Ruben  
Ms Shreya



## CONTACT INFORMATION

For more details, contact :

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